

(b) if so, the areas in which they are being encouraged and the details thereof; and

(c) the percentage of GNP being spent on R&D in private and public sectors, separately?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir. Government is providing incentives and support measures to encourage in-house Research and Development in industry, both public sector and private sector. The incentives and support measures presently available include: Income Tax relief on R&D expenditure; 125% Weighted Tax Deduction for sponsored research by Industry in approved National Laboratories and Institutions; Accelerated Depreciation Allowance on plant and machinery for industrial projects set up based on indigenous technology; Exemption from Price Control for bulk drugs produced based on indigenous technology; Financial support for R&D programmes in industry; National Awards for Outstanding in-house R&D achievements.

(b) As on date there are around 1200 in-house R&D Units in industry recognised by the Department of Scientific and Industrial Research of which around 1050 are in the private sector and the remaining in public/joint sector. Of the total number, 400 units are Chemical and Allied industries, 325 are Electrical and Electronics industries, 250 are Mechanical Engineering industries, 150 Processing industries and 75 Agro industries.

(c) Industry spent 0.22% of GNP on Research and Development during 1992-93; the share by the private sector was 0.125% of GNP and that by the public sector was 0.095% of GNP.

[*Translation*]

Drought Prone Area

431. SHRI SHIVLAL NAGJIBHAI VEKARIA:
SHRI AVTAR SINGH BHADANA

Will the PRIME MINISTER be pleased to state:

(a) the total area of land which has been covered in the country under the Drought Prone Area Programme during the last three years, year-wise?

(b) the broad details of schemes launched for these areas;

(c) the targets fixed therefor under the Eighth Five Year Plan; and

(d) the achievements made so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) to (d). A *Statement* is laid on the Table of the House.

STATEMENT

Drought Prone Area

(a) Total area treated in the country in each of the three core sector activities

of land resources development, water resources development and afforestation & pasture development under Drought

Prone Areas Programme (DPAP) year-wise during the last three years from 1991-92 to 1993-94 is given below:—

Area Treated (00 hectares)			
Year	Land Resources Development	Water Resources Development	Afforestation & Pasture Development
1991-92	1056.37	193.62	769.25
1992-93	1196.84	191.24	706.74
1993-94	1371.12	263.00	933.70

(b) The schemes undertaken under DPAP are mainly in the three core sector activities of land resources development, water resources development and afforestation & pasture development which when implemented in an integrated manner are capable of mitigating the adverse effects of drought on production of crops and livestock and productivity of land, water and human resources and restoring the ecological balance of the areas in the long run.

(c) and (d). The physical targets for the Eighth Five Year Plan as a whole have not been fixed since such targets are fixed annually by the programme States themselves based on the annual allocation of funds and approved cost norms. The core sector-wise targets and achievements during Eighth Five Year Plan from 1992-93 to 1994-95 (June, 1994) are given below:—

(00 hectares)						
Year	Land Resources Development		Water Resources Development		Afforestation & Pasture Development	
	Tar.	Ach.	Tar.	Ach.	Tar.	Ach.
1992-93	1001.50	1196.84	219.11	191.24	809.32	706.74
1993-94	1360.45	1371.12	328.63	263.00	1061.68	933.70
1994-95*	1507.71	92.57	359.27	29.19	1018.94	154.643

* Targets/achievements for 1994-95 are provisional.